

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. OF 2012 with I.A. No. /2012

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order No. 28/2011-12 dated 08.11.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Federation of Indian Airlines

... Appellant

Versus

AERA & Anr.

... Respondents

Appearances : Mr.Amit Kapur with Ms. Poonam Verma and Ms. Divya Chaturvedi, Advocates for the Appellant
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem and Mr. Rajat Brar, Advocates for Respondent No. 1
Mr. Atul Sharma, with Mr. Milanka Chaudhary, Mr. Abhishek Sharma, Mr. Amit Ojha, Advocates for Respondent No. 2

ORDER

25th April, 2012

A copy of the objection filed by Respondent No. 2, regarding maintainability and on the question of limitation, be supplied to Mr. Nanda, appearing for Respondent No. 1. The matter shall be listed on 2nd May, 2012.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

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Hon'ble Shri Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Consumer Online Foundation ... Appellant

Versus

AERA & Ors. ... Respondents

Appearances : Mr. Anurag Sharma with Mr. Prashant Kumar and Mr. Joseph Pookkatt, Advocates for the Appellant.
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem and Mr. Rajat Brar, Advocates for Respondent No. 1
Mr. Atul Sharma, with Mr. Milanka Chaudhary, Mr. Abhishek Sharma, Mr. Amit Ojha, Advocates for Respondent No. 3

O R D E R
25th April, 2012

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[Dr. Arijit Pasayat]
Chairman

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Member

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Member